

4

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

...

OA.No.1772 of 1996

Dated New Delhi, this 18th day of December, 1996

HON'BLE SHRI A. V. HARIDASAN, VICE CHAIRMAN (J)

HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

Rajeev Sharma  
S/o Shri Babu Lal  
Working as: Manager,  
Delhi Administration,  
Holiday Home,  
Bhanmal Gher,  
Upper Road, Hardwar  
Dist: Hardwar

AND

Prabhat Chandra Sharma  
S/o Shri Harish Chandra Shastri,  
Working as Manager,  
Delhi Administration,  
Holiday Home,  
The Mall, Mussoorie  
Dist: Dehradun.

... Applicants

By Advocate: Shri S. K. Gupta

versus

Govt. of N. C. T. of Delhi  
through

1. Chief Secretary  
5 Shannath Marg  
Delhi.

2. The Labour Commissiosner  
Govt. of N.C.T. of Delhi  
15 Rajpura Road  
Delhi.

.. Respondents

By Advocate: Shri Raj Singh

O R D E R (oral)

Shri A. V. Haridasan, VC(J)

MA.No.2325/96 is not pressed. Hence dismissed.


When the MA came up for hearing, the learned counsel on either side states that the OA can be disposed of with a direction to the respondents to consider the grievances of the applicant and take a decision within a reasonable time. The learned

Contd..2

counsel for the respondents states that if the applicant makes a consolidated application projecting all his grievances, the same shall be considered by the competent authority within a reasonable time<sup>and</sup> a speaking order will be conveyed to the applicant.

2. In the light of above statement of the learned counsel on either side, we dispose of this application with a direction to the applicant to make a consolidated application projecting all his grievances with all supporting evidences within a period of two weeks and the respondents are directed to consider the grievances of the applicant so projected in the ~~consolidated~~ application in the light of the rulings and instructions on the subject and give him a speaking order, within a period of three months from the date of receipt of a copy of this order. There is no order as to costs. The OA stands disposed of as above.

  
(K. Muthukumar)  
Member(A)

  
(A. V. Haridasan)  
Vice Chairman(J)

dbc